

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

22. IA 2601/2022 In C.P. (IB)/1624(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024**

NAME OF THE PARTIES: - IA 2601/2022 Vitthal Uttamrao Patil
V/s
Anagha Ansinharaju
Company Appeal/15/2023 Automotive
Services Karmachari Sanghatana
V/s
Anagha Anasingaraju
IN THE MATTER OF
Reliance Commercial Finance Ltd.
V/s
Pandit Automotive Private Limited

Section: Rule 11 of NCLT, 2016 Sec 60(5) Sec 42, U/s 7 of (IBC)

ORDER

IA.No.2601/2022: - Adv. Viraj Patil appeared for the Applicant through VC. Due to paucity of time the matter could not be taken up. List this matter on **14.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)